

Coaches". Following are the details of proposed enhancement of awards:—

Name of Games/ Championship	Amount					
	Gold Medal 1st Position		Silver Medal 2nd Position		Bronze Medal 3rd Position	
	Existing	Proposed	Existing	Proposed	Existing	Proposed
Olympic and Official World Championship	Rs. 5 lakh	Rs. 15 lakh	Rs. 3 lakh	Rs. 9 lakh	Rs. 2 lakh	Rs. 6 lakh
Asian Games & Common- wealth Games	Rs. 1 lakh	Rs. 5 lakh	Rs. 0.75 lakh	Rs. 3 lakh	Rs. 0.50 lakh	Rs. 2 lakh
Official Asian Championships and Official Commonwealth Championships	Rs. 0.50 lakh	Rs. 1.5 lakh	Rs. 0.40 lakh	Rs. 1 lakh	Rs. 0.30 lakh	Rs. 0.75 lakh

A new scheme called the "Scheme for Assisting Proposing Sportspersons and Supporting Personnel" has been introduced wherein eminent sportspersons can be given amounts upto Rs. 5 lakhs for equipment, training, engagement of coaches and scientific support. Further, National Sports Federations have been asked to prepare a four year Long Term Development Plan (LTDP) for each sports discipline incorporating details of requirement for promotion of the particular sports and to hold national level tournaments, for sub-juniors, juniors and senior. The Federations are also given grants for equipment, foreign exposures and holding National and International tournaments. The Sports Authority of India (SAI) holds regular coaching camp for selected team and athletes. Foreign coaches have also been engaged in selected discipline to improve the standard.

Dialogue with Militants

3112. SHRI MUFTI MOHAMMED SAYEED: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there were demands from political parties to initiate dialogue with the militants and other secessionist parties to restore normalcy in Jammu and Kashmir; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The Government categorically rejects violence as a mean of achieving any objective. It believes in solving the problems through talks and negotiations to bring about peace, stability and development. Hence, the Government is prepared to have talks, within the framework of the Indian Constitution, with the misguided youths who have joined militant ranks in Jammu & Kashmir, provided they agree to surrender their arms and shun the path of violence.

Use of DDT

3113. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the Government are aware of the hazards of DDT on the human and animal health in India; and